

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO. 311
TO BE ANSWERED ON 18.07.2017

Distribution of Vehicles for Divyang Persons

311. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government proposes to distribute more vehicles to Divyang persons in September and October, 2017; and

(b) if so, the details thereof?

Answer

Minister of State for Social Justice and Empowerment

(SHRI KRISHAN PAL GURJAR)

(a & b) Under Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme, the funds are released to various Implementing Agencies (National Institutes/Composite Regional Centres(CRCs)/ District Disability Rehabilitation Centres(DDRCs)/ Artificial Limbs Manufacturing Corporation of India (ALIMCO)/ State Corporations/ Non Government Organisations, etc.) to assist the needy disabled persons (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Under the Scheme, there is provision for Motorized tricycles for severely disabled, Quadriplegics (SCI), persons suffering from Muscular Dystrophy, Stroke, Cerebral Palsy, Hemipelgia and any other person with similar conditions, where either three/four limbs or one half of the body are severely impaired. Extent of subsidy would be Rs.25,000/-. For a person whose family monthly income is upto Rs. 15,000/-, the subsidy admissible under the Scheme is 25000/-. The motorized tricycle is provided to the person of age of 16 years and above, once in ten years. Distribution of aids and appliances to Divyangjan is a continuous process, subject to availability of funds under the Scheme.
